

been tentatively provided for during the year 1966-67.

Primary Education for Scheduled Tribes in Orissa

5497. **Shrimati Akkamma Devi:**
Shri Ramachandra Ulaka:
Shri Rattan Lal:
Shri Dhuleshwar Meena:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether any scheme for the spread of primary education among the Scheduled Tribes in the backward areas has been sent to the Central Government by the Tribal and Rural Welfare Department of the Government of Orissa during 1965-66 and for execution of the scheme under the central sector with 100 per cent grants-in-aid; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Department of Social Welfare (Smt. Chandrasekhar): (a) Yes; Sir.

(b) The scheme has been approved. The Government of Orissa has been told that the scheme may be implemented during 1966-67 and accommodated in the State Plan and the expenditure thereon met from within the outlay approved for 1966-67 for State Plan schemes for the Welfare of Backward Classes.

Feature Films Depicting Adivasi Life of Orissa

5498. **Shrimati Akkamma Devi:**
Shri Ramachandra Ulaka:
Shri Rattan Lal:
Shri Dhuleshwar Meena:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether the Tribal and Rural Welfare Department of the Government of Orissa had forwarded any scheme to the Central Government for preparation of feature films depicting Adivasi life of Orissa State, during 1965-66; and

(b) if so, what was the reaction of the Central Government thereto?

The Deputy Minister in the Department of Social Welfare (Smt. Chandrasekhar): (a) Yes, Sir.

(b) Some material in connection with the proposed feature film has been called for from the Government of Orissa. As soon as it is received, the proposal of the State Government will be examined.

Tuticorin Thermal Plant

5499. **Shri Muthiah:** Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Unstarred Question No. 3485 on the 7th April, 1966 and state:

(a) whether the Technical Committee set up by the Advisory Committee on Irrigation and Power Projects has considered and approved the Project Report on the 100 MW Tuticorin Thermal Plant; and

(b) whether the Central Government propose to implement the scheme in the Fourth Plan?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) and (b). The proposal is still under examination by the Committee. The question of implementation of the project will be considered after the examination is completed, and a decision on the scheme is taken.

L.I.C. Decree against Shri Ram Rattan Gupta

5500. **Shri Hari Vishnu Kamath:** Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that a decree of rupees seventeen lakhs or thereabout obtained by the Life Insurance Corporation against Shri R. R. Gupta of Kanpur, former Member of the House, has been executed and the full amount realized; and

(b) if not, the present position?